

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S. Santhana Krishnan } Counsel for
M. Kanitha Suresh } Respondents

Sd/-
S. Santhana Krishnan

① T.K. Bhaskar
Prigadaishini N
Keethu Krishna
Abhinav. P

Counsel for Petitioner

Bhaskar

ORDER

Counsel for the Petitioner present. Representative for R1 to R3 present and submitted the arguments in part. To continue the same, put up on 17.01.2018 at 10.30 A.M.

Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk